

of Shri Vishwanath Pratap Singh, I beg to move for leave to introduce a Bill further to amend the Central Excises and Salt Act, 1984.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Central Excises and Salt Act, 1984."

The motion was adopted.

SHRI JANARDHANA POOJARY :
I introduce the Bill.

MATTERS UNDER RULE 377

[*Translation*]

- (i) Need to take over Nahan Foundry and to set up Potato and Ginger factories in Himachal Pradesh.

SHRI K. D. SULTANPURI (Simla) :
Mr. Speaker, Sir, Himachal Pradesh is an industrially backward area. The Government of India provide assistance for setting up industries, but all these have been set up mostly on the plains and the border areas of Punjab, Uttar Pradesh and Haryana. These industries are not helpful in solving the unemployment problem prevalent in the far flung areas of Himachal Pradesh. Unless industries are set up by the Government in the interior parts of the State, the people of that area will not be able to make economic progress.

I would like to draw the attention of the Government to Nahan Foundry which was set up more than 100 years back and in which hundreds of workers are employed. It is running at loss at present. The State Government is incurring loss to the tune of several lakhs of rupees in it. The Central Government has been requested through the State Government and the Member of Parliament representing Simla constituency to take over this factory, but no action has been taken till date.

I would, therefore, demand that the Central Government should immediately take over the factory as it has taken over

factories which were sustaining loss. I would demand once again that the Central Government should set up a big factory for processing potatoes on the lines of Russia which make 'Vodka' so that fair price to the farmers could be ensured. Similarly a ginger factory should be set up in district Sirmour so that the farmers may get remunerative price of their produce. I would like to request the Hon. Prime Minister to direct the concerned department in this regard so that the problems of the people could be solved.

[*English*]

- (ii) Need to start a sub-division of Bharat Earth Movers Ltd. to produce diesel engines in the backward district of Tumkur in Karnataka.

SHRI G. S. BASAVARAJU (Tumkur) :
The Chairman of Bharat Earth Movers Ltd., has stated that a sub-division of BEML would be started in one of the backward districts of Karnataka. This project worth Rs. 30/- crore is in collaboration with Japan to produce diesel engines. Tumkur is very backward district industrially. Tumkur has all the infrastructure required for such industries. The people of this constituency are also looking forward eagerly that this industry would be started in Tumkur. Therefore, I request the Government to start this industry in Tumkur only.

- (iii) Need to retain Naval Academy at Cochin for the time being to avoid expenditure on its temporary shifting to Goa.

SHRI MULLAPPALLY RAMACHADRAN (Cannanore) :
The decision to shift the prestigious Naval Academy from Cochin to Goa came as a rude shock to the people of Kerala especially since this came in the wake of the shifting of the Naval Air School from Cochin to Bangalore in April this year.

Retaining the Academy at Cochin is essential not only from the point of view of defence, but also to preserve our vast ocean wealth. This aspect may be viewed in the light of the lengthy coastal line that Kerala can be proud of. It is probably the strategic importance of the Kerala coast that has contributed to the decision to set up a

Naval Academy at Ezhimala on the northern most part of Kerala. But the work on this project is moving practically at snail's pace and even as per Government estimates is likely to take not less than seven years to be completed.

I, therefore, urge upon the Government to retain the Naval Academy at Cochin at least until it can be directly shifted to Ezhimala so that the problems and expenses of an intermediary shifting to Goa and back to Kerala can be avoided.

(iv) Need to locate National Institute of Naturopathy at Nature Cure Hospital, Hyderabad.

SHRI S. M. BHATTAM (Visakha-patnam) : In accordance with the general policy of Government of India to have National Institute for various system of medicines, we request that the National Institute of Naturopathy may be located at the Nature Cure Hospital at Begumpet for the following reasons.

Nature Cure Hospital, Begumpet, Hyderabad has been functioning efficiently since 1949, with a bed strength of 125 which can easily be expanded to 200 beds. The Hospital has been recognised by both Central and State Governments. There is a college with an intake of 30 students every year from all over the country. This was established in 1970 and is affiliated to Osmania University.

The Hospital has an extent of 11.6 acres, most of which is still available for utilisation. There are already 20 buildings available readily. The total value is of the order of Rs. 2/- to Rs. 2.5 crores. Considering this the only Institution of this magnitude with so many infrastructure facilities available in the country, the Central Government in the year 1979 proposed to State Government of Andhra Pradesh for acceptance of the proposal to locate the National Institute. The State Government accepted the same and issued G. O. Ms. No 400 (M&H) (R. 2) dated 4th July, 1981.

It is requested that the Government of India may, therefore, revise the decision to locate the National Institute of Naturopathy in favour of Nature Cure Hospital, Begumpet, Hyderabad.

(v) Need to resume the running of Vaigai Pallawan and Sethee expresses train.

SHRI KADAMBUR JANARTHANAN (Tirunelveli) : Even after a month's time after the floods havoc at Madras, Southern Railway are running only three express trains. The other three fastest Express trains viz. Vaigai, Pallawan and Sethee Expresses are under suspension owing to the delay in reconstruction of line by the Railways. With the new crop season ahead the people of the whole of Tamil Nadu are suffering a lot owing to the suspension of these trains. So, it is a matter of urgent public importance that the Railways should run these trains before the 14th January, the Pongal Day for Tamil Nadu.

[Translation]

(vi) Need to implement Barhiya Mokama Tal Yojana to save Monghyr district fo Bihar from severe floods, drought, erosion, etc.

SHRIMATI KRISHNA SAHI (Begu-sarai) : Mr. Speaker, Sir, I raise the following matter under Rule 377 :-

"India is affected severely every year by two natural calamities—floods and drought. According to the Irrigation Commission, India on an average loses 1,000 persons and 50,000 cattle heads every year due to devastating floods. About 15 to 20 lakh tonnes of foodgrains are also lost. In addition, dams, roads, rail tracks etc. get damaged by floods and thousands of villages are submerged in water, consequently, national loss is increasing every year.

More than 42,50,00,000 acres of land has been lost due to land erosion and 65 lakh acres of land has become barren due to inundation and salinity. In the absence of a proper water policy, the land erosion takes away 6,000 crore tonnes of soil every year. In this connection the situation in Barhiya block of Mongoyr district in Bihar is very critical. Due to erosion by the Ganga water, it is apprehended that thousands of acres of cultivable land, hundreds of villages, schools, colleges and railway line will be submerged under water. I have been drawing the attention of the Government of India